

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

**ORDER SHEET
ORDERS OF THE TRIBUNAL**

27.11.2009

CP 44/2009 (OA 45/2004)

Mr. Surendra Singh, counsel for the applicant
Mr. Vikas Jain, proxy counsel for
Mr. Sanjay Pareek, counsel for respondents

Heard the learned counsel for the parties.

For the reasons dictated separately, the CP stands disposed of.


(M.L.CHAUHAN)
Judl. Member

R/

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
JAIPUR BENCH

Jaipur, this the 27th day of November, 2009

CP No.44/2009
(OA 45/2004)

CORAM:

HON'BLE MR.M.L.CHAUHAN, JUDICIAL MEMBER

R.L.Baria
s/o late Shri Chattar Mal Ji Baria,
r/o 226/11-A, New House No.409/47,
Mali Mohalla Madar Tekri,
Kundan Nagar,
Ajmer.

.. Applicant

(By Advocate: Shri Surendra Singh)

Versus.

1. Major General Sandeep Kumar,
Director General of Military Training,
MT-15, General Staff Branch,
Army Head Quarter,
DHQ PO, New Delhi.
2. Lt. Col. A.K.Tyagi,
Principal,
Rashtriya Military School,
Ajmer (Rajasthan)

.. Respondents

(By Advocate: Shri Vikas Jain, proxy counsel for Shri Sanjay Pareek)

ORDER (ORAL)

The learned counsel for the respondents submits that the order of this Tribunal has been complied with. This fact is not
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disputed by the learned counsel for the applicant. The learned counsel for the applicant submits that in view of this subsequent development, he does not want to press this Contempt Petition.

2. Accordingly, the Contempt Petition is disposed of as not pressed. Notices issued to the respondents are hereby discharged.



(M.L.CHAUHAN)
Judl. Member

R/.